

rural areas of the country which envisages connecting all eligible unconnected habitations, as per Core-Network, with an All-weather road. The Scheme is implemented in accordance with the guidelines laid down for the purpose, which are made more effective from time to time.

(c) and (d) The “Rural Roads” is a State subject and the responsibility for implementation of PMGSY lies with the State Governments.

Reservation for SC/ST temporary employees

4332. DR. BHALCHANDRA MUNGEKAR : Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of regular and temporary employees, grade-wise, in December, 2011 in the Ministry;
- (b) the percentage of SCs and STs in these grades, and
- (c) the policy of reservation in employment of temporary employees ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN) : (a) Government employees on their initial appointment would be on probation for a specific period and are treated as temporary employees till such time they are substantially appointed to the entry post on successful completion of the probation period. Hence these temporary Government employees are also regular employees from the date of initial recruitment in Government service. The Group-wise incumbency position as on 31.12.2011 in the Ministry of Rural Development including the Department of Land Resources is as under:-

Group A	Group B	Group C
101	200	156

(b) There are a total of 17.3% SC and 6.8% ST in position in the Ministry of Rural Development as on 31.12.2011 out of which 8.9 % SC and 9.9% ST are in Group A, 12.5% SC and 5% ST are in Group B and 28.8% SC and 7% ST are in Group C.

(c) The Ministry of Rural Development follows the policy on reservation as per instructions issued by the Government of India from time to time and there are no such separate guidelines on reservation for temporary Government servants.

Implementation of IGNOAPS in Maharashtra

†4333. SHRI ISHWARLAL SHANKARLAL JAIN : Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the quantum of amount allocated to Maharashtra during the last three years under the Indira Gandhi National Old Age Pension Scheme (IGNOAPS) by Government;

† Original notice of the question was received in Hindi.